

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:471
ANSWERED ON:04.12.2003
COCO PUMPS
SHYAMA SINGH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government in the month of September, 2003 had advised the oil corporation not to develop any more COCO pumps and regularize already developed COCO's as per their commitments;
- (b) if so, the number of pumps developed under COCO by the oil PSU's specially by OCL in the States of UP, Punjab and Rajasthan after the issuance of the above said orders;
- (c) the names of the officers involved in the development of more COCO's after the issuance of the Government orders;
- (d) whether the Government propose to conduct any enquiry in regard to the dates of offer of the land for COCO's dates of visit of the technical committee for passing these sites with a view to find out the vested interests of the officials concerned;
- (e) whether the Government propose to take any action against the officials found guilty in this scandal; and
- (f) if so, the time by which the enquiry shall be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) : No, Sir.

(b) to (f): Do not arise.